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Title: Introduction of the High Court of Punjab and Haryana (Establishment of A Permanent Bench At Gurgaon) Bill, 2015.

SHRI DUSHYANT CHAUTALA (HISAR): I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Punjab and Haryana at Gurgaon.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Punjab and Haryana at Gurgaon."

The motion was adopted.

SHRI DUSHYANT CHAUTALA: I introduce the Bill.

HON. DEPUTY SPEAKER: Item. No.26, Shri Pankaj Chaudhary. – Not present.

15.38 hrs

(vi) NATIONAL COMMISSION FOR FARMERS BILL, 2015*